## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1749
ANSWERED ON:04.08.2010
INTEGRATED COASTAL ZONE MANAGEMENT PROJECT
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## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the present status and salient features of the World Bank aided Integrated Coastal Zone Management Project in Orissa, West Bengal and Gujarat;
- (b) the details of the funds earmarked for each of the above States for protection of coastal communities and infrastructure development on the coastal regions of these States;
- (c) whether any fund has been allocated by the Government to these States;
- (d) if so, the details thereof, State-wise; and
- (e) the manner in which it will help in checking pollution in the coastal waters and expand livelihood options for coastal communities?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH):

- (a): The World Bank assisted Integrated Coastal Zone Management Project has the National component and the State level components in the States of Gujarat, Orissa and West Bengal. Under the National component, the main activities include hazard mapping and establishing the National Centre for Sustainable Coastal Management. In the States, the project components include mangrove plantation, livelihood improvement, integrated coastal management plan.
- (b): The total cost of this World Bank project is Rs.1155.63crores, of which the World Bank contribution is Rs.898.12 crores (77.7%) and Government contribution is Rs.177.49crores(15.5%). The budget earmarked for the State of Gujarat is Rs.298.34crores, Orissa is Rs.201.62crores, and for West Bengal is Rs.300.26crores.
- (c) and (d) As a part of the State contribution, the State of Gujarat, Orissa and West Bengal have allocated Rs.29.83crores, Rs.20.16crores and Rs.30.03crores, respectively.
- (e): Under the project, cleaning of beaches, solid waste landfill sites, pollution control facilities are provided to the three States. Further, capacity building and strengthening of the Gujarat, Orissa and West Bengal State Pollution Control Boards will be undertaken. Improvement of livelihood of coastal local communities by providing alternative livelihood, upgrading fishing infrastructure facilities in these three States are taken up.